

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: CARGO PLANNERS LIMITED Date of Commencement of Liquidation: 08-01-2021; List of Stakeholders as on Date: 30-04-2021; Name of IP: Ms. Deepika Bhugra Prasad; Last 5 digit of registration number: 11186

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				1080759				NA
2	Liquidation costs incurred till date				6493185				NA
3	Secured financial creditors	6	418873417	6	418873417	49269814			Annexure 3
4	Unsecured financial creditors	6	23380659	6	23380659				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	12	40137244	12	30591988		9545256		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	65598773	1	31163299		34435474		NA
Total		25	547990093	25	511583307	49269814	43980730		